

IMMEDIATE

GOVERNMENT OF MEGHALAYA
TRANSPORT DEPARTMENT

No. TPT.22/2020/2

Dated Shillong, the 22nd March 2020.

ORDER FOR PLYING OF PUBLIC TRANSPORT

Whereas it is necessary to take steps to prevent the spread of Covid-19 in the State of Meghalaya;

Whereas to achieve this objective it is imperative to restrict the use of public transport by way of local taxis / Auto Rickshaws;

Whereas it is mandated to restrict the operation of Local Taxis / Auto Rickshaws in the Districts of East Khasi Hills, West Jaintia Hills & West Garo Hills;

It is directed that only 25% of all local taxis (Four wheelers & Three wheelers) within the jurisdiction of East Khasi Hills, West Jaintia Hills, West Garo Hills Districts **shall operate** their vehicles on the dates as mentioned below;

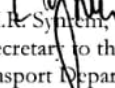
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| <ul style="list-style-type: none">○ Monday 23rd March, 2020○ Thursday 26th March, 2020 | } | 25% of local taxis / Auto Rickshaws in the aforesaid Districts shall operate and remain on road. |
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It is further directed that all local taxi / Auto Rickshaw operators of all Districts will **keep their taxis off-road (shall not operate)** on dates as mentioned below;

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| <ul style="list-style-type: none">○ Tuesday 24th March 2020○ Wednesday 25th March 2020○ Friday 27th March 2020○ Saturday 28th March 2020○ Sunday 29th March 2020 | } | 100% of local taxis / Auto Rickshaws in the entire State shall not operate and remain off-road. Special permission for medical emergencies may be obtained from respective DTOs |
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It is further reiterated that all local taxis / Auto Rickshaws plying on the above dates are to ensure that there is proper social distancing and there shall be no close contact among the passengers.

All District Transport Officers are directed to ensure strict compliance of this order.


(M.R. Syiem, AS)
Commissioner & Secretary to the Govt. of Meghalaya
Transport Department